

**OFFICE OF THE DISTRICT JUDGE,
UTTAR DINAJPUR AT RAIGANJ
ENGLISH DEPARTMENT**

MEMO NO. 642/ G DATED : 24/03/2020

NOTICE OF POSTPONEMENT OF WALK-IN-INTERVIEW

REF : RECRUITMENT (FTCs, UTTAR DINAJPUR JUDGESHIP) NOTICE DATED 27.02.2020

WALK-IN-INTERVIEW SCHEDULED TO BE HELD ON 27.03.2020 FOR MAKING PANEL OF RETIRED GOVT. EMPLOYEES FOR RE-EMPLOYMENT PURELY ON CONTRACTUAL BASIS TO THE POSTS OF 03 (THREE) BENCH CLERKS AND 02 (TWO) ENGLISH STENOGRAPHERS IN THE FAST TRACK COURTS OF ADDITIONAL DISTRICT & SESSIONS JUDGE OF UTTAR DINAJPUR JUDGESHIP, IS HEREBY POSTPONED DUE TO ENFORCEMENT OF COMPLETE RESTRICTIONS FOR COVID-19. NEXT DATE OF WALK-IN-INTERVIEW SHALL BE NOTIFIED IN THE OFFICIAL WEBSITE AND NOTICE BOARDS OF UTTAR DINAJPUR JUDGEHIP.

Sd/- Ajay Kumar Gupta

DISTRICT JUDGE,
UTTAR DINAJPUR AT RAIGANJ

Memo No. 643(3)/ Dated : 24.03.2020

Copy forwarded for information and wide circulation to :-

- 1-2) The Judge-in-charge of Nezarat, Civil Courts, Raiganj/Islampur. They are requested to dispoaly the instant notice in their respective Office Notice Board and in other conspicuous place at the entrance-gates of the Court Complex of their respective station.
- 3) The System Assistant under eCourts Project, Uttar Dinajpur Judgeship. He is requested to send the instant notice to all the Ld. District Judges of West Bengal, the DM, the SP and the CMOH of the district through mail with a request to cause display of the same in their respective offices' notice board as well as their official website. He is further requested to upload the notice in the official websiste of the Judgeship.

Sd/-

DISTRICT JUDGE,
UTTAR DINAJPUR AT RAIGANJ

